

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Tuesday, 11th December, 2012/20 Margashirsha, 1934 (Saka)

2.00 PM

NATIONAL SONG (VANDE MATARAM)

1. **Obituary References:** The House will pay homage to the following:
 1. Shri Kedar Nath Sahni, Former Chief Metropolitan Councilor, Delhi.
 2. Kumari Poornima Sethi, Ex-Member, Delhi Legislative Assembly.
 3. Shri Mahender Singh, Ex-Member, Delhi Metropolitan Council.
 4. Shri Inder Kumar Gujral, Former Prime Minister.
 5. Shri K.C.Pant, Ex-Member of Parliament & Ex-Minister, Govt. of India.

2. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.

3. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

1. Shri Jai Bhagwan Aggarwal	6. Shri Parduymn Rajput
2. Dr. Jagdish Mukhi	7. Prof. Vijay Kumar Malhotra
3. Shri Ramesh Bidhuri	8. Ch. Surender Kumar
4. Shri Sahab Singh Chauhan	9. Shri Sat Prakash Rana
5. Shri Manoj Kumar	10. Shri O.P. Babber

4. **Presentation of Reports:**
 1. Shri Kanwar Karan Singh
Shri Sahab Singh Chauhan
to present the Twelfth Report of Business Advisory Committee.
 2. Shri Kanwar Karan Singh
Shri Jai Bhagwan Aggarwal
to present the Twelfth Report of Committee on Private Members Bills & Resolutions.

5. **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit, Chief Minister** to lay the copy of the following reports (English & Hindi Version):
 - (i) Separate Audit Report of the Comptroller and Auditor General of India on the accounts of Delhi Jal Board for the year 2003-04 (English & Hindi Version).
 - (ii) Explanatory Memorandum of Action Taken by the Govt. of NCT of Delhi on the Special Report submitted by the Hon'ble Lokayukta in compliant No. C-244/LOK/2009 titled "Smt. Sunita Bhardwaj, Complainant V/s. Smt. Sheila Dikshit, Chief Minister of Delhi, Respondent" under sub-section 3 of Section 12 of the Delhi Lokayukta & Upalokayukta Act, 1995.
 - (iii) Explanatory Memorandum of Action Taken by the Govt. of NCT of

Delhi on the Special Report submitted by the Hon'ble Lokayukta in compliant No. C-1148/Lok/2011 in the matter of "Sting Operation Ke Baad Parshadon Mein Macha Hadkamp" in r/o Sh. Ravi Prakash Sharma, Ex-Municipal Councillor u/r Sub Section 3 of Section 12 of the Delhi Lokayukta and Uplokayukta Act, 1995.

2. **Shri Raj Kumar Chauhan, Minister of PWD** to lay the copies of Annual Report of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC) for the year 2011-12 (English & Hindi Version).

6. **Short Duration Discussion:**

1. Prof. Vijay Kumar Malhotra
Shri Ravinder Nath Bansal
Dr. Jagdish Mukhi

to initiate discussion on the situation arising out of permitting FDI in Delhi by Chief Minister.

2. Shri Mohan Singh Bisht
Shri Dharam Deo Solanki
Shri Anil Jha

to initiate discussion on the situation arising out of non-regularization of unauthorized colonies despite distribution of temporary regularization certificates.

Delhi
11th December, 2012

P.N. Mishra
Secretary